## WRITTEN ANSWERS TO STARRED QUESTIONS

## Slum clusters in Mumbai and Pune

- \*77. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:
- (a) whether Government has any data available on the number of slum clusters in Mumbai and Pune;
  - (b) if so, the details thereof for the last three years;
- (c) whether *in-situ* rehabilitation of slum dwellers using land as resources through private participation falls within the purview of Pradhan Mantri Awas Yojana (PMAY); and
- (d) if so, the action plan drawn for development of slum clusters there in a big way to remove slums from these two cities?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) and (b) As per the information provided by State Government of Maharashtra, there are a total of 2391 slum clusters in Mumbai while Pune Municipal Corporation has 486 Slum Clusters and there are 71 slum clusters in Pimpri-Chinchwad Municipal Corporation area. Details are given in the Statement (See below).

- (c) Yes, Sir. 'In-situ' Slum Redevelopment (ISSR) is a component under the Pradhan Mantri Awas Yojana (Urban) {PMAY (U)} Mission under which State/UT Governments may take up slum redevelopment projects for providing houses to eligible slum dwellers using land as a resource. Slum rehabilitation grant of ₹1.0 lakh per house, on an average, is admissible for all houses built in all such projects.
- (d) State Government of Maharashtra has signed Memorandum of Agreement (MoA) with the Ministry for the implementation of the Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} mission and 142 cities (including Pune and Pimpri Chinchwad) proposed by the State have been approved for inclusion in the mission. State Government of Maharashtra has not proposed inclusion of Mumbai city in the PMAY (U) mission. As per the State Government, Slum Rehabilitation Authority (SRA) is responsible for implementation of Slum Rehabilitation Scheme in Mumbai and the ISSR component of PMAY (U) mission will not be implemented in the SRA areas of the mission cities where slum development through SRA already exist.

Ministry has not received any project proposals under ISSR component from State Government of Maharashtra in respect of Pune and Pimpri Chinchwad cities.

Statement Details of slumclusters in Mumbai and Pune

3 A		ъ.
VIIIm	nai	Region
TATRITI	wan	ICZIUII

Sl. No	. Ward	No. of Clusters	Area Sq. MT.	Acre
1.	A	5	199088.00	49.20
2.	В	10	9077.41	2.24
3.	D	20	112849.03	27.89
4.	E	69	243523.72	60.18
5.	FN	66	1183472.72	292.44
6.	FS	62	460248.58	113.73
7.	GN	69	1224280.08	302.53
8.	CS	47	382535.35	94.53
9.	HE	102	1587513.99	392.28
10.	HW	67	436745.45	107.92
11.	KE	281	2640647.77	652.52
12.	KW	148	1413813.89	349.36
13.	L	208	3303792.62	816.39
14.	ME	123	2938457.66	726.11
15.	MW	94	1208191.48	298.55
16.	N	114	2131283.53	526.65
17.	PN	210	3818591.13	943.60
18.	PS	101	1275283.56	315.13
19.	RC	83	891659.83	220.33
20.	RN	135	1534556.53	379.20
21.	RS	112	2038989.90	503.85

[9	February,	20	1′	7

Written	Answers	to	

Sl. No.	Ward	No. of Clusters	Area Sq. MT	Acre
22,	S	204	3364847.82	831.47
23,	$^{\prime}\mathbf{T}^{\prime}$	61	641766.02	158.58
	Total	2391	33041216.06	8164.68

Summary of slum cluster area ownership-wise as on 19.11.2016

Sl. No. Ownership		Slum Cluster Area		
		Sq.Mt.	Hector	Acre
1.	Private Land	14186237.89	1418.62	3505,50
2.	Khoti (Pvt.) Trust Land*	2249629.50	224.96	555.90
3.	State Government	8378681.64	837.87	2070.42
4.	Central Government	1775572.02	177.56	438.75
5.	MCGM	2875800.29	287.58	710.63
6.	MHADA	988824.63	98.88	244.34
7.	Railway	233796.53	23.38	57.77
8.	Road etc.	627343.87	62.73	155.02
9.	Nala & Pipeline	372460.06	37.25	92.04
10.	Outside CTS Boundary/No CTS	128853.64	12.89	31.84
11.	NIL	1139154.81	113.92	281.49
12.	Ownership to be updated	87506.50	8.75	21.62
	Total	33043861.38	3304.39	8165.33

<sup>\*</sup>Ownership to be ascertined.

Details of the lands on which these slums are situated in Pune region

## **Pune Region**

Sl. No	. Land Ownership	P.M.C.	P.C.M.C.
1.	Government	57	16

Sl. N	o. Land Ownership	P.M.C.	P.C.M.C.
2.	Municipal Corporation	25	06
3.	PCNTDA	0	08
4.	MIDC	0	16
5.	Private	231	25
6.	Mixed Ownership	153	0
7.	Others	20	0
	Total	486	71

Source: As reported by Government of Maharashtra.

## **Advertisements for North East publications**

\*78. SHRI RIPUN BORA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that despite Government's advertising policy for North East, hill areas and islands with special languages, the publications of North East are not supported by the Directorate of Advertising and Visual Publicity (DAVP);
- (b) the details of special areas and languages under scrutiny/review in the Print Media Advertisement Policy, 2016, publication-wise;
- (c) whether Government proposes to relax the norms and procedures for issuing advertisements for such publications, if not, the reasons therefor, and
  - (d) the details of advertisements issued during the last two years?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI M. VENKAIAH NAIDU): (a) to (d) No, Sir. Directorate of Advertising and Visual Publicity (DAVP) has a comprehensive and defined policy to release advertisements to newspapers and publications with emphasis North-East, Jammu and Kashmir (J&K) and other remote areas taking into account the circulation, language, coverage area etc.

The details of special languages and areas under relaxation category of the Print Media Advertisement Policy are as under:-

(i) Language newspapers such as Bodo, Dogri, Garhwali, Kashmiri, Khasi, Konkani, Maithili, Manipuri, Mizo, Nepali, Rajasthani, Sanskrit, Santhali, Sindhi, Urdu and Tribal languages certified by State Government.